

Construction of micro water dams

1345. DR. CHANDAN MITRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government proposes to construct micro water dams on some of the seasonal rivers across the country under the Integrated Watershed Management Programme;

(b) if so, the details thereof along with the funds allocated/released for the purpose, State-wise; and

(c) the fresh steps taken by Government for developing wastelands and degraded lands, arvesting rain water for irrigation, promoting plantation and encouraging village community for further development of potential watershed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Ministry of Rural Development, Government of India has informed that the Department of Land Resources is not implementing any scheme specifically meant for construction of micro water dams on some of the seasonal rivers across the country under the Integrated Watershed Management Programme (IWMP). However, the Department of Land Resources has been implementing Integrated Watershed Management Programme (IWMP) w.e.f. 26.02.2009. IWMP is extended to all the States and UTs. Major activities undertaken under watershed projects include ridge area treatment, drainage line treatment, soil and Moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture and pasture development, livelihood activities including production system and micro-enterprises, capacity building and awareness generation etc.

The IWMP being demand driven programme, no State-wise allocation of fund is made. However, the details of State-wise projects sanctioned, area covered and central funds released during last three years under IWMP is given in the Statement.

Statement*Integrated Watershed Management Programme (IWMP)*

*Details of no. of projects, area (m.ha), sanctioned and central funds (₹ in crore) released from
2011-12 to 2013-14 (as on 31.03.2014)*

Sl. No.	State	2011-12			2012-13			2013-14		
		No. of projects	Area	Fund released	No. of projects	Area	Fund released	No. of projects	Area	Fund released
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	173	0.747	160.94	102	0.425	125.137	97	0.407	183.25
2.	Bihar	40	0.192	3	24	0.12	12.18	26	0.136	15.42
3.	Chhattisgarh	69	0.299	62.37	27	0.124	0	29	0.155	26
4.	Goa#									
5.	Gujarat	138	0.712	160.71	59	0.317	329.237	60	0.318	60
6.	Haryana	47	0.179	11.63	13	0.06	5.226	15	0.064	14.2
7.	Himachal Pradesh	30	0.148	48.93	21	0.1	8.023	15	0.071	46.076
8.	Jammu and Kashmir	41	0.179	0	43	0.189	38.268	46	0.167	-
9.	Jharkhand	45	0.242	15.7	30	0.163	48.1731	27	0.147	29.4086

1	2	3	4	5	6	7	8	9	10	11
10.	Karnataka	116	0.548	127.41	68	0.333	334.55	63	0.323	586.11
11.	Kerala	15	0.082	10.81	20	0.097	4.81	10	0.051	-
12.	Madhya Pradesh	111	0.615	108.6	37	0.211	128.3	73	0.428	135.574
13.	Maharashtra	215	0.931	378.69	120	0.527	501.6	116	0.519	180.3487
14.	Odisha	68	0.38	77.53	39	0.212	89.7	38	0.212	136.91
15.	Punjab	14	0.067	8.44	12	0.046	14.888	14	0.067	15.44
16.	Rajasthan	229	1.301	318.33	145	0.788	424.53	135	0.744	-
17.	Tamil Nadu	56	0.271	17.57	32	0.171	227.768	39	0.196	168.55
18.	Uttar Pradesh	174	0.86	164.46	64	0.318	128.43	67	0.328	88.09
19.	Uttarakhand	18	0.099	2.34	8	0.04	4.218	-	-	-
20.	West Bengal	77	0.323	16.06	42	0.183	40.313	44	0.187	-
North-Eastern States										
21.	Arunachal Pradesh	41	0.124	22.09	28	0.073	15.97	26	0.061	110.8314
22.	Assam	83	0.37	37.53	54	0.216	42.97	45	0.201	116.6
23.	Manipur	33	0.17	15.33	15	0.07	33.75	13	0.062	30.2836

24.	Meghalaya	14	0.038	12.87	12	0.039	37.43	11	0.036	28.06
25.	Mizoram	17	0.072	5.84	15	0.059	16.439	14	0.058	69.1778
26.	Nagaland	20	0.086	59.42	17	0.069	76.418	20	0.079	74.6667
27.	Sikkim	3	0.014	1.15	2	0.007	8.178	-	-	-
28.	Tripura	11	0.03	18.17	17	0.044	24.017	8	0.035	47.8
GRAND TOTAL		1898	9.079	1865.92	1066	5.000	2720.527	1051	5.051	2162.8

No proposal received from State

Written Answers to

[21 July, 2014]

Unstarred Questions 345